

9

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

① TK Bhaskar
Priya N
Swetha V
Keerthi K

counsel for
petitioner



② Anant Narayan
Chandraprakash

counsel for
Respondents 1 to 4.



ORDER

Ms Swetha Vasudevan, counsel for petitioner present. Shri Chandraprakash, counsel for R1 to R4 present. Counsel for petitioner stated that she has sent notices to R5 & R6 and delivery report is yet to be received. She sought time for filing the proof of the delivery of notice alongwith an affidavit. Time extended at request. Put up on **07.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

